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PART I—Section 2

Government of India Notifications relating to Appointments, Promotions, etc.
(other than the Ministry of Defence)

PRIME MINISTER'S SECRETARIAT

New Delhi, the 24th February 1950

New Delhi, the 22nd February 1950

No. F. 21/531/49-PMG.—On transfer to the Cabinet Secretariat, Dr. Gyan Chand, relinquished charge of his duties as Officer on Special Duty in the Prime Minister's Secretariat on the forenoon of the 13th February 1950.

A. V. PAI,

Principal Private Secy.

New Delhi, the 23rd/24th February 1950

No. F. 21/638/50-PMG.—The services of Shri A. V. Pai, Principal Private Secretary to the Prime Minister, are placed at the disposal of the Ministry of Communications, with effect from 1st March 1950 (F.N.).

K. RAMAKRISHNAN, Asstt. Private Secy.

SUPREME COURT OF INDIA

New Delhi, the 24th February 1950

No. F. 33/2/50-S.O.A.—In pursuance of the provisions of Rule 8 of Order VIII of the Supreme Court Rules the Hon'ble the Chief Justice of India has been pleased to appoint, with effect from the 24th February, 1950, until further orders, Mr. C. M. Rao, B.A., B.L., of the office of the Supreme Court of India, to be a Commissioner before whom affidavits may be sworn.

P. N. MURTY, Registrar.

MINISTRY OF HOME AFFAIRS

New Delhi, the 22nd February 1950

No. 10/71/49-Admn.—Mr. S. R. Pandya was appointed to officiate as a Supervisor, Essential Supplies Scheme, Ministry of Home Affairs with effect from the 10th February 1948 to 16th July 1948.

KARAM CHAND, Under Secy.

New Delhi, the 22nd February 1950

No. 29/40/49-Police-II.—The services of Mr. K. N. Mukherji, I.P.S., Superintendent of Police in the West Bengal Branch of the Delhi Special Police Establishment, were placed at the disposal of the Government of Rajasthan Union with effect from the afternoon of the 16th July 1949.

No. 29/21/49-Police II.—Mr. M. Krishnamurthy Nayudu of the Madras Police has been appointed as Superintendent of Police in the Madras Branch of the Delhi Special Police Establishment with effect from the forenoon of the 6th February 1950.

New Delhi, the 27th February 1950

No. 40/275/49-Police II.—Mr. Anjani Bir Prasad, Indian Police Service, is appointed as Central Intelligence Officer, Uttar Pradesh, Lucknow, with effect from the forenoon of the 7th February 1950.

U. K. GHOSHAL, Dy. Secy.

New Delhi, the 24th February 1950

No. 7/1/50-A.I.S.—The services of the following probationers of the Indian Police Service have been placed at the disposal of the State Government mentioned against their names with effect from the 1st February, 1950:—

Bihar

1. Shri Jyoti Mohan Sukla.

Madhya Pradesh

1. Shri S. V. Tankhiwale;

2. Shri M. G. Gavai.

3. Shri K. L. Diwan.

Madras

1. Shri S. Venugopala Rao.

2. Shri Lam James Victor.

3. Shri Susai Michael Diaz.

4. Shri P. S. Viswanathan.

West Bengal

1. Shri Panna Lal Dhar.

2. Shri Arun Bikash Chowdhury.

3. Shri Ajit Kumar Banerji.

4. Shri Satyendra Chandra De Chowdhury.

5. Shri Phanindra Nath Banerjee.

6. Shri Bishnucharan Bagchi.

7. Shri Arun Chandra Sinha.

8. Shri Nihar Ranjan Bose.

9. Shri A. K. Moitra.

10. Shri Kalyan Bhusan Chakraborti.

11. Shri Sailendranath Bhattacharyya.

B. C. DUTT, Dy. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 23rd February 1950

No. 62-FSP.—The following officers have been appointed to the Indian Foreign Service on probation with effect from the dates shown against each:—

- (1) Miss C. B. Muthamma, 28th September 1949.
- (2) Shri B. Deva Rao, 27th September 1949.
- (3) Shri A. K. Mitra, 27th September 1949.
- (4) Shri M. Rasgotra, 27th September 1949.

New Delhi, the 27th February 1950

No. 66-FSP.—Shri B. R. Sen, I.C.S., Minister, Embassy of India, Washington, has been appointed Charge d' Affaires *ad interim* at the Embassy, with effect from the forenoon of the 14th January, 1950.

No. 67-FSP.—Mr. Prithi Singh, formerly Higher Executive Officer in the office of the High Commissioner for India in United Kingdom, London, has been appointed as an Attache in the Ministry of External Affairs with effect from the 30th January, 1950.

M. K. NARAYANAN, Under Secy.

New Delhi, the 23rd February 1950

No. 63-E.—Mr. H. E. Richardson, C.I.E., O.B.E., Indian Trade Agent, Gyantse and Officer-in-Charge, Indian Mission, Lhasa, was granted leave on average pay for 1 month 5 days with effect from the 1st December 1949.

The Ministry of External Affairs notification No. 19-E(P), dated the 17th January 1950, is hereby cancelled.

New Delhi, the 25th February 1950

No. 64-E(P).—Lt. Col. K. H. A. Gross, Indian Medical Service, an Agency Surgeon, was granted leave on average pay for 8 months combined with leave on half average pay for 1 year and 8 months, with effect from 7th February, 1947, preparatory to retirement.

New Delhi, the 27th February 1950

No. 65-ADI.—Mr. N. Subramanian of the Central Secretariat Service, Class II, a temporary substantive Superintendent in the Ministry of External Affairs is granted earned leave for 55 days with effect from the 6th February, 1950, with permission to prefix Sunday, the 5th February, 1950 and suffix Sunday, the 2nd April 1950 to the leave.

No. 70-ADI.—Mr. E. E. Thomas of the Central Secretariat Service, Class II, a temporary Superintendent in the Ministry of External Affairs is granted leave on average pay for two months, with effect from the forenoon of the 1st February 1950.

J. S. MEHTA, Under Secy.

New Delhi, the 27th February 1950

No. 68-E.II.—Mr. D. Murugesan, a Superintendent in the Ministry of External Affairs is appointed Vice-Consul of India at Zehidan, with effect from the forenoon of the 5th February, 1950.

No. 69-E.II.—Mr. N. G. Abhyanker is appointed as Attache in the Embassy of India in the United States of America, Washington, with effect from the 25th December, 1949.

DEVI DIYAL, Dy. Secy.

MINISTRY OF STATES

New Delhi, the 23rd February 1950

No. 26-S.—Shri S. N. Mehta, I.C.S., lately Regional Commissioner and Chief Minister, Vindhya Pradesh assumed charge of the post of Chief Commissioner, Vindhya Pradesh with effect from 1st January 1950. He relinquished charge of that post on the forenoon of the 20th January 1950, from which date his services are replaced at the disposal of the Government of Madhya Pradesh.

N. N. IENGAR, Under Secy.

MINISTRY OF REHABILITATION

New Delhi, the 14/17th February 1950

No. 2-Admn.(A)/20/48.—Shri H. R. Bhalla, a temporary Superintendent in the Ministry of Rehabilitation, has been granted an extension of leave on average pay from January 19, 1950, to February 15, 1950. On the expiry of this leave, his services will be replaced at the disposal of the Ministry of Industry and Supply.

K. J. GEORGE, Asstt. Secy.

New Delhi, the 23rd/24th February 1950

No. 1(84)RF/49.—Mr. M. C. Puri was appointed as Senior Pay Officer in Relief Camp, Kurukshetra with effect from the 6th August 1949, to the 5th December 1949 (A.N.).

2. This cancels this Ministry's notification No. 1(84)RF/49, dated the 17th October 1949, published in *Gazette of India*, dated the 5th November 1949.

M. R. THADANI, Under Secy.

MINISTRY OF FINANCE

DEPARTMENT OF ECONOMIC AFFAIRS

New Delhi, the 24th February 1950

No. F.6(183)-F.II/49.—Mr. N. C. Mitra, Deputy Chief Assayer, India Government Mint, Calcutta was granted earned leave for 31 days with effect from the 3rd November 1949, with permission to prefix the holiday on the 2nd November 1949, and to suffix Sunday the 4th December 1949, to his leave.

H. S. NEGI, Dy. Secy.

MINISTRY OF FINANCE (REVENUE DIVISION)

CUSTOMS ESTABLISHMENT

New Delhi, the 25th February 1950

No. 10.—Mr. W. Saldanha, a permanent Principal Appraiser of the Bombay Custom House, now officiating as Under Secretary, Central Board of Revenue, has been confirmed as an Assistant Collector of Customs in the Indian Customs Service, with effect from the 1st May 1949, *vice* Mr. S. E. Coelho retired.

INCOME-TAX ESTABLISHMENTS

New Delhi, the 25th February 1950

No. 15.—Mr. B. H. Dashputre, officiating Appellate Assistant Commissioner of Income-tax, has been granted leave on average pay for four months with effect from the 1st February 1950, preparatory to retirement.

INDARJIT SINGH, Dy. Secy.

MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 25th February 1950

No. 5619-Accts/AN.—Shri A. C. Chakravarty, a permanent Deputy Assistant Controller in the office of the Controller of Army Factory Accounts, Calcutta, is transferred to the pension establishment with effect from 16th February 1950 (F.N.) on attaining the age of superannuation.

S. JAYASANKAR,
Joint Financial Adviser.

CENTRAL BOARD OF REVENUE

CENTRAL EXCISE ESTABLISHMENTS

New Delhi, the 25th February 1950

No. 8.—On his transfer from Pakistan Mr. Mohd. Saleh, a substantive temporary Assistant Collector of Central Excise in the Central Excise Collectorate, Madras, was granted leave on average pay from 9th September 1947 to 11th December 1947.

T. S. RAMASWAMI, Under Secy.

MINISTRY OF COMMERCE

CENTRAL TEA BOARD

New Delhi, the 25th February 1950

No. 306(1)-Law(Tea)/50.—In exercise of the powers conferred by clause (v) of sub-section (8) read with sub-section (5) of section 4 of the Central Tea Board Act, 1949 (XIII of 1949), the Central Government is pleased to nominate Mr. A. S. Lall, I.C.S., Joint Secretary to the Government of India in the Ministry of Commerce, as member of the Central Tea Board, *vice* Mr. K. K. Chettur.

TEA CONTROL

New Delhi, the 25th February 1950

No. 75(20)-Law(Tea)/49.—In partial modification of the Ministry of Commerce notification No. 75 (20)-Law(Tea)/49, dated the 7th January 1950, published in the *Gazette of India*, Part I, Section 2 of the same date, Mr. L. N. Roy, Additional Financial Assistant to the Tea Controller for India, Calcutta was granted earned leave for six weeks with effect from the 5th December 1949 (forenoon).

COMMERCIAL ESTABLISHMENTS

New Delhi, the 25th February 1950

No. 3-TCB(30)/49.—On relinquishing charge of the post of Director General of Commercial Intelligence and Statistics on the forenoon of the 16th February 1950, Mr. E. R. Seshu Iyer, has been granted earned leave for thirty-three days.

No. 4-Admn/OE(26)/47.—Mr. P. M. Mukerji, Joint Chief Controller of Imports, was appointed Officer on Special Duty in the Department of Commercial Intelligence and Statistics, Calcutta, with effect from the 9th February to the 15th February 1950.

2. With effect from the 16th February 1950, Mr. P. M. Mukerji, Officer on Special Duty in the Department of Commercial Intelligence and Statistics, Calcutta, has been appointed Director General of Commercial Intelligence and Statistics, *vice* Mr. E. R. Seshu Iyer.

No. 16-TOA(10)/49.—Mr. N. Ganpuley relinquished charge of the Office of Commercial Attache to the Embassy of India, Prague, on the forenoon of the 4th November 1949.

2. With effect from the same date, Mr. K. R. F. Khilnani has been appointed First Secretary (Commercial) to the Embassy of India, Prague.

ESTABLISHMENTS

New Delhi, the 25th February 1950

No. 9-T.O.B.(17)/49.—Mr. B. K. Mussand, Officer on Special Duty in the Ministry of Commerce, relinquished charge of his duties with effect from the afternoon of the 30th January 1950.

B. N. BANERJI, Dy. Secy.

ESTABLISHMENTS

New Delhi, the 4th March 1950

No. 1-Est(62)/49.—Mr. K. K. Chettur, M.A., Officer on Special Duty, in the Ministry of Commerce, relinquished charge of his post on the afternoon of the 9th February 1950.

No. 22-Est.(1)/50.—Mr. Mahendra Pal Singh, officiating Chief Superintendent, Ministry of Commerce has been granted leave on average pay for one month with effect from the 1st February 1950.

U. L. GOSWAMI, Dy. Secy.

MERCHANT SHIPPING

New Delhi, the 25th February 1950

No. 10-M.I(28)47.—Mr. Hem Chandra Raut, Temporary Ship Surveyor, Mercantile Marine Department, Bombay, has been placed on deputation in the United Kingdom to receive training under the Ministry of Transport with effect from the 11th February 1950; and until further orders.

New Delhi, the 4th March 1950

No. 2-M.I(22)/49.—Mr. A. J. B. Dunn, Ship Surveyor, Mercantile Marine Department, Bombay, has been granted leave on average pay for 8 months combined with leave on half average pay for one year and 8 months, preparatory to retirement, with effect from the 19th October 1949.

H. C. SARIN, Dy. Secy.

EXPORT TRADE CONTROL—ESTABLISHMENT

New Delhi, the 25th February 1950

No. 115-OW(8)/49.—In supersession of para. 2 of this Ministry's notification of even number, dated the 10th September 1949, Mr. H. D. Gupta, Enquiry Officer in the office of the Chief Controller of Exports, New Delhi, was granted earned leave for 60 days with effect from 27th June 1949, with permission to prefix Sunday, the 26th June 1949, thereto.

N. SEN GUPTA, Asstt. Secy.

IMPORT TRADE CONTROL

New Delhi, the 4th March 1950

No. 7(3)-ITO/50.—Mr. S. N. Bannerji, Deputy Chief Controller of Imports in the Office of the Chief Controller of Imports, New Delhi, was granted leave on average pay for 29 days with effect from the 16th December 1949.

M. A. MULKY, Under Secy.

MINISTRY OF FOOD

New Delhi, the 21st February 1950

No. 270.—Mr. C. P. Banerji, M.A., M.Sc., Assistant Director, has been appointed to officiate as Secretary to the Foodgrains Procurement Committee, Ministry of Food, with effect from the forenoon of the 7th February 1950.

New Delhi, the 22nd February 1950

No. 271.—Mr. B. L. Trikha, B.A., Assistant Director of Movements, Ministry of Food, was granted earned leave for 14 days from 27th November 1949, to 10th December 1949.

The services of Mr. Trikha were terminated on the expiry of the above leave.

No. 272.—Mr. E. N. Mangat Rai, I.C.S., Director General, Food and Civil Supplies, Government of the Punjab, has been appointed as Officer on Special Duty, Ministry of Food, with effect from the afternoon of the 20th February 1950.

N. C. MUKERJI, Under Secy.

MINISTRY OF EDUCATION

ARCHAEOLOGY

New Delhi, the 25th February 1950

No. F.3-46/49A.2.—The Hon'ble Colonel Peer Mohd. Khan, Education Minister, Government of Jammu and Kashmir has been nominated to serve as a member of the Central Advisory Board of Archaeology in place of Ali Marta-bat Imadud-Daulah Yaminul Mulk Nawabzada Prince Colonel Reshiduz Zafar Khan Bahadur of Bhopal.

P. N. KIRPAL, Dy. Secy.

MINISTRY OF HEALTH

New Delhi, the 23rd February 1950

No. F. 30-14/50-MI.—The undermentioned gentlemen ceased to hold the honorary appointments shown against their names, on the Personal Staff of His Excellency the Governor-General, with effect from the afternoon of the 25th January 1950:—

1. Major-General A. N. Sharma, M.B., B.S.(Pb.), D.T.M.&H. (Lond.), D.P.H.(Eng.), Honorary Surgeon.
2. Major-General D. R. Thapar, M.D.(Edin.), D.T.M. & H.(Lond.), Honorary Surgeon.
3. Colonel B. P. Baliga, M.B., B.S.(Mad.), F.R.F.P.S.(Glas), F.R.C.S., M.R.C.P.(Irel.), D.T.M. & H.(Lond.), Honorary Surgeon.
4. Colonel R. K. Tandon, M.B., B.S.(Allah.), M.R.C.P.(Lond.), Honorary Surgeon.
5. Colonel S. L. Bhatia, M.C., M.A., M.D., B.Ch.(Camb.), M.R.C.S.(Eng.), F.R.C.P.(Lond.), Honorary Surgeon.
6. Dr. R. V. Rajam, M.B., B.S.(Mad.), M.R.C.P. (Edin.), Honorary Civil Surgeon.
7. Dr. Gokul Narayan Vyas, M.D., M.R.C.P.(E.), Honorary Civil Surgeon.
8. Dr. Amalananda Das, M.B., M.R.C.S.(Eng.), M.R.C.P.(Lond.), Honorary Civil Surgeon.
9. Dr. E. V. Srinivasan, M.B., C.M.(Mad.), Honorary Ophthalmic Surgeon.

J. N. SAKSENA, Under Secy.

MINISTRY OF AGRICULTURE

New Delhi, the 23rd February 1950

No. F. 1-14/50-L.R.—Shri J. S. Ponniah is appointed, until further orders, to a temporary post of Deputy Director of Statistics in the Central Tractor Organisation with effect from the 1st December 1949.

New Delhi, the 24th February 1950

No. F. 1-120/49-L.R.—Mr. H. R. Ramekar is appointed to a temporary post of Assistant Agricultural Engineer in the Central Tractor Organisation with effect from the 1st February 1950.

No. F. 1-192/49-L.R.—Mr. C. D. Advani relinquished charge of the post of Assistant Director of Stores in the Central Tractor Organisation with effect from the 1st February 1950.

Mr. H. L. Bahl, temporary Stores Officer in the Central Tractor Organisation is appointed as Assistant Director of Stores in the Central Tractor Organisation with effect from 1st February 1950 *vice* Mr. C. D. Advani.

Mr. P. P. Singh is appointed, until further orders, to a temporary post of Stores Officer in the Central Tractor Organisation with effect from 1st February 1950 *vice* Mr. H. L. Bahl.

S. V. JOSHI, Dy. Secy.

New Delhi, the 23rd February 1950

No. F. 3-2/50-Com.—In pursuance of section 4(X) of the Indian Cotton Cess Act, 1923 (XIV of 1923), the Central Government is pleased to appoint Shri A. S. Lall, Joint Secretary to the Government of India, Ministry of Commerce to be an additional member of the Indian Central Cotton Committee, Bombay, *vice* Shri K. K. Chettur.

New Delhi, the 25th February 1950

No. F. 37-1/49-Comm.—Under Rule I(18)-(26) of the Rules and Regulations of the Indian Central Sugarcane Committee, Shri B. P. Kedia of Messrs. Ramnugger Cane and Sugar Co., Ltd., 7, Wellesley Road, Calcutta, has been nominated by the Indian Sugar Mills Association to represent the Bengal Sugar Mills Association on the Indian Central Sugarcane Committee *vice* Mr. C. J. Goodman (resigned) for the remaining term of Mr. Goodman's office i.e., upto 31st March 1951.

No. F. 9-6/50-Comm.—In pursuance of para. 3 (v) of the Government of India, Ministry of Agriculture Resolution No. F.43-11/48-Comm., dated the 21st May 1949, constituting the Indian Central Arecanut Committee, the Central Government is pleased to nominate Shri A. S. Lall, I.C.S., Joint Secretary to the Government of India, Ministry of Commerce, as a member of the Indian Central Arecanut Committee *vice* Mr. K. K. Chettur.

A. N. BERY, Under Secy.

New Delhi, the 24/25th February 1950

No. F. 1-15/50-Estt.(I).—In supersession of this Ministry's Notification No. F. 27-100/49-Estt.(I), dated the 16th December 1949, Mr. V. J. Ross, Assistant Supply and Movement Officer in the Ministry of Agriculture, was granted earned leave for 3 days with effect from the forenoon of 1st December 1949 and extraordinary leave without pay from the forenoon of 4th December 1949 to 15th February 1950. On the expiry of the leave Mr. Ross was appointed to the temporary post of Deputy Supply & Movement Officer in the same Ministry with effect from the forenoon of 16th February 1950.

No. F. 1-112/49-Estt.(I).—In supersession of the Ministry of Agriculture Notification No. F. 1-112/49-Estt.(I), dated the 30th December 1949, Shri C. Maya Das, Additional Agricultural Development Commissioner in that Ministry was granted with effect from the 3rd January 1950 earned leave for fifteen days combined with leave on half average pay for twenty days, with permission to relinquish his appointment on the expiry of leave. Shri Maya Das was permitted to prefix to the leave the closed holidays on the 1st and 2nd January 1950.

New Delhi, the 25/27th February 1950

No. F.27-106(I)/49-Estt.I.—In continuation of Government of India, Ministry of Agriculture Notification No. F.27-106/49-Estt.I, dated the 8th November 1949 Shri S. D. Udhrain was granted extension of leave on average pay for 29 days with effect from the 31st January 1950.

No. F.27-106(II)/49-Estt.I.—On compulsory recall from leave, Shri S. D. Udhrai was appointed as a Superintendent in the Ministry of Agriculture with effect from the forenoon of the 23rd February 1950 and permitted to cancel the unavailed portion of leave.

S. K. GHOSE, Under Secy.

MINISTRY OF INDUSTRY AND SUPPLY

New Delhi, the 22nd February 1950

No. 25.—Mr. L. M. Ghosh, Deputy Director of Inspection (Metallurgical) retired from service from the Office of the Director of Inspection (Metallurgical), Tatanagar, under the Directorate General of Industries and Supplies, with effect from the afternoon of the 1st February 1950.

No. 26.—Mr. N. Krishnaswami has been appointed to officiate as Deputy Development Officer (Mechanical Engineering) in the Directorate General of Industries and Supplies, New Delhi, with effect from the forenoon of the 9th February 1950.

New Delhi, the 23rd February 1950

No. 28.—Mr. I. N. Khanna, Deputy Director of Supplies in the Directorate General of Industries and Supplies, New Delhi, has been granted earned leave for 67 days with effect from 30th December 1949.

B. K. KAUL, Dy. Secy.

New Delhi, the 22nd/23rd February 1950

No. 29.—On reversion from the Ministry of Rehabilitation, Mr. H. R. Bhalla, a permanent Assistant of the Ministry of Industry and Supply, has been appointed to officiate as a Superintendent in that Ministry, with effect from the forenoon of the 16th February 1950.

SHIV DEV SINGH, Under Secy.

Bombay, the 25th February 1950

No. BSI-2(149).—Mr. R. Viswanathan, Assistant Director (Grade II) in the office of the Textile Commissioner, Bombay is granted earned leave for 24 days with effect from the 6th February, 1950 to the 1st March, 1950 with permission to prefix Sunday the 5th February, 1950 to his leave.

PREM CHAND, Under Secy.

MINISTRY OF RAILWAYS

(Railway Board)

New Delhi, the 22nd February 1950

No. E50N01/4/2.—On transfer from the Great Indian Peninsula Railway, Dr. C. H. H. Robertson, District Medical Officer, is appointed to officiate as Chief Medical Officer, Oudh Tirhut Railway, with effect from 3rd February 1950.

New Delhi, the 23rd February 1950

No. E49PM6/163/2.—Mr. M. G. Iyer, officiating Deputy Traffic Manager, Great Indian Peninsula Railway is appointed to officiate as Chief Traffic Manager on that Railway, with effect from 22nd January 1950.

New Delhi, the 25th February 1950

No. E49AP1/19/2.—In pursuance of clause (d) of sub-section (2) of section 36A of the Indian Electricity Act 1910 (IX of 1910), the Chief Commissioner of Railways is pleased to nominate Mr. P. L. Verma, Traction Superintendent, G.I.P. Railway, as a member of the Central Electricity Board *vice* Mr. G. S. Mandlik.

S. S. RAMASUBBAN, Secy.

New Delhi, the 25th February 1950

No. E50RB3/8/2.—Mr. V. Venkataramayya, Research Officer (Civil), Central Standards Office for Railways is appointed to officiate as Deputy Chief Controller of Standardisation (Civil) in that office with effect from the afternoon of the 18th February 1950.

No. E49TR2/5/2.—On transfer from the Great Indian Peninsula Railway Mr. D. Sandilya Officiating Senior Accounts Officer joined the Bengal Nagpur Railway on the afternoon of 21st January 1950.

G. RAMA RAU, Dy. Secy.

MINISTRY OF TRANSPORT

PORTS

New Delhi, the 22nd February 1950

No. 14-M(46)/48.—In exercise of the powers conferred by clause (3) of Section (9) of the Indian Ports Act, 1908 (XV of 1908), the Central Government is pleased to authorise Mr. C. F. Runge to pilot vessels in the Hooghly Area.

J. K. ATAL, Dy. Secy.

MINISTRY OF INFORMATION AND BROADCASTING

New Delhi, the 20th February 1950

No. 17(68)/49-B.I(1).—Mr. D. Raghavan resumed charge of the post of Director of Public Relations in the Directorate General, All India Radio, on the 1st February 1950, after the expiry of the period of his deputation as Press Attaché to the Governor General.

No. 17(68)/49-B.I(1).—Mr. A. R. Sethi, officiating Director of Public Relations in the Directorate General, All India Radio, on being relieved by Mr. D. Raghavan, reverted to the post of Editor, *India Speaks*, with effect from the 1st February 1950.

New Delhi, the 23rd February 1950

No. 6(18)/48-B.I.—Mr. N. D. Matange, Assistant Planning Officer, Planning and Development Unit, Directorate General, All India Radio, is granted study leave for two years with effect from the 11th September 1948 to enable him to complete his course of higher studies in Radio Engineering in the United States of America. This cancels this Ministry's Notification of even number, dated the 26th September 1949.

New Delhi, the 27th February 1950

No. 3(2)/50-B.II.—Mr. S. Sanyal is appointed News Editor, News Services Division, All India Radio with effect from the 11th February, 1950.

H. P. KAUL, Under Secy.

New Delhi, the 28rd February 1950

No. 9(9)-Pub/49.—Mrs. Usha R. Nath, Assistant Editor (English Magazines), Publications Division was granted earned leave for one day, the 28th December 1949.

B. S. DASARATHY, Under Secy.

New Delhi, the 27th February 1950

No. 25/29/49-F.—The services of Shri S. S. Aiyar, Senior Director, Films Division, Bombay have been terminated with effect from the 8th February, 1950.

A. S. BHATNAGAR, Under Secy.

MINISTRY OF COMMUNICATIONS

New Delhi, the 27th February 1950

New Delhi, the 23rd February 1950

No. 11-A/249.—In pursuance of sub-rule (2) of rule 135 of the Indian Aircraft Rules, 1937, the Central Government is pleased to appoint the Hon'ble Shri Jagjivan Ram as Chairman of the Air Transport Licensing Board with effect from the 1st March 1950.

(2) With effect from the same date, Shri R. Narayanswami will cease to be temporary Chairman of the said Board.

V. K. R. MENON, Secy.

No. 1-M(49)/49.—Mr. J. M. Sil, Director, Regional Meteorological Centre, New Delhi, has been appointed to officiate as Deputy Director General of Observatories (Instruments) with effect from the 30th January, 1950, vice Mr. V. V. Sohoni, appointed to officiate as Director General of Observatories.

P. K. ROY, Dy. Secy.

POSTS AND TELEGRAPHS

New Delhi, the 23rd February 1950

New Delhi, the 23rd February 1950

No. 4-V(63)/48.—Mr. S. Ramamritham, officiating Senior Scientific Officer in the Civil Aviation Directorate, has been confirmed in that post with effect from the 5th January 1950.

No. 14-A/2449.—Mr. M. N. Chande, Safety Pilot, Civil Aviation Training Centre, Allahabad has been placed under suspension with effect from the 30th January 1950.

No. STA. 101-7/50.—Mr. H. E. Francis, Automatic Telephone Engineer, Development Branch, Posts and Telegraphs Department, New Delhi is granted leave on average pay for 3 months and 6 days from the 1st March 1950.

V. K. MENON, Under Secy.

MINISTRY OF WORKS, MINES AND POWER

New Delhi, the 21st February 1950

No. E3(305).—The services of Shri D. N. Endlaw, Officiating Superintending Engineer, Central Public Works Department, have been placed at the disposal of the

Ministry of Rehabilitation with effect from the afternoon of the 31st December 1949.

H. C. GUPTA, Dy. Secy.

New Delhi, the 22nd February 1950

No. E1. 1-88(3)/I.—The following officers in the Central Electricity Commission were appointed to officiate in the

posts and for the periods mentioned against their names:—

Serial No.	Name and Designation of officer	Post in which appointed to officiate	Period for which appointed to officiate	
			From	To
1.	Mr. S. Bose, Project Officer	Senior Project Officer	30-7-49	Until further orders
2.	„ R. P. Patel, Junior Project Officer	Project Officer	30-7-49	27-11-49
3.	„ N. J. Balani, Junior Project Officer	Do.	28-11-49	Until further orders
4.	„ R. K. Ganguli, Technical Assistant	Project Officer, Grade 'C'	21-8-48	31-8-48
5.	„ R. K. Ganguli, Assistant Engineer	Junior Project Officer	1-9-48	26-8-49
6.	„ K. Mrityunjayan, Technical Assistant	Project Officer, Grade 'C'	9-6-48	31-8-48
7.	„ K. Mrityunjayan, Assistant Engineer	Junior Project Officer	8-10-48	7-10-49
8.	„ R. K. Sen, Assistant Engineer	Do.	30-7-49	27-11-49
9.	„ S. S. Murthy, Technical Assistant	Project Officer, Grade 'C'	21-6-48	31-8-49
10.	„ S. S. Murthy, Assistant Engineer	Junior Project Officer	1-9-48	7-10-48
11.	„ K. R. S. Iyengar, Assistant Engineer	Do.	27-12-48	6-9-49
12.	„ A. M. Mandal, Supervisor	Do.	14-2-49	1-8-49

New Delhi, the 23rd February 1950

No. DW. 1/265/50.—The Services of Shri R. L. Varma, I.S.E., Director (Waterways), Central Waterpower, Irrigation and Navigation Commission, have been replaced at the disposal of the Government of Assam with effect from the 31st January 1950 (afternoon).

No. DW. 1/265A/50.—Shri M. L. Sood, I.S.E., Director (Statistics & Publications) took over charge of the post of Director (Waterways) with effect from the 31st January 1950 (afternoon), in addition to his own duties, vice Shri R. L. Varma, I.S.E., reverted to the Government of Assam from the said date.

No. EL-1-99 (54).—Mr. H. S. Kulkarni, Deputy Chief Engineer, Central Electricity Commission, Simla was granted earned leave for 29 days with effect from the 28th January 1950, with permission to affix the closed holiday on the 26th and 27th January and Sunday the 26th February 1950, to his leave.

No. E1. 1-88(3)/II.—Mr. M. B. P. Sarthy, officiating Project Officer in the Central Electricity Commission was reverted to his substantive post of Junior Project Officer with effect from the afternoon of the 6th September 1949.

New Delhi, the 25th February 1950

No. A417(1).—Mr. E. V. Gregory, Controller of Printing and Stationery is granted leave on average pay for one month with effect from the 20th February 1950.

No. A417(2).—Shri A. C. Sen, Manager of Government of India Press, New Delhi, is appointed to officiate as Controller of Printing and Stationery with effect from the 20th February 1950 *vice* Mr. E. V. Gregory granted leave. The unexpired portion of Shri Sen's leave has been cancelled.

S. NEELAKANTAM, Dy. Secy.

MINISTRY OF LABOUR

New Delhi, the 23rd February 1950

No. Adm. 1.—Mr. V. R. Natesan relinquished charge of the office of Research Officer (Actuarial) in the Ministry of Labour with effect from forenoon of the 20th February 1950.

No. AL105(1).—Mr. R. R. Bhatnagar, a permanent Superintendent in the Ministry of Labour, has been appointed as Secretary, Cachar Tea Gardens Enquiry Committee, with effect from the forenoon of the 9th February 1950.

New Delhi, the 23rd/24th February 1950

No. Adm.1(1).—On return from leave, Mr. R. Ramaswamy, an officiating Superintendent in the Ministry of Labour, resumed charge of his duties as a Superintendent with effect from the 21st February, 1950 (forenoon).

No. Adm.1(2).—On relinquishing charge of his duties as an officiating Superintendent in the Ministry of Labour, Mr. K. Veeraraghavan reverted as a temporary Assistant-in-Charge in that Ministry with effect from the 21st February, 1950 (forenoon).

SADASHIVA PRASAD, Dy. Secy.

